



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF CRIMINAL REVISION APPLICATIONS (SINGLE BENCH) READY MATTERS AS ON
31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	CRIR/62/2015	JOAO MENINO COLACO, CURRENTLY IN JUDICIAL COSTODY REP. BY CONCEICAO COLACO. VS THE STATE OF GOA, THROUGH POLICE INSPECTOR, MAINA CURTORIM, POLICE STATION.	ADV. RYAN DA PIEDADE MENEZES	ADV. MAHESH AMONKAR APP FOR RESPONDENT
2	CRIR/64/2015	DEEPAK TERDAL, PRESENTLY LODGED IN SUB-JAIL, SADA, VASCO. VS STATE OF GOA, THROUGH ITS PUBLIC PROSECUTOR, PANAJI.,	ADV. MENINO TELES ADV. TELES NEWTON MENINO ADV. GOVEKAR AVADHUT KRISHNANATH	
3	CRIR/67/2015	GOPAL NAIK S/O. PANDU NAIK. VS STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,	ADV. ARUN DE SA	ADV. G. NAGVENKER FOR RESPONDENT
4	CRIR/72/2015	SUYOG AJIT KAMAT. VS STATE, THROUGH PUBLIC PROSECUTOR, PANAJI AND ANR.,	ADV. ANOOP ATCHUT GAOKER ADV. KETKI PEDNEKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
5	CRIR/76/2015	SHANKARAPPA LIGADI. VS STATE, REPRESENTED BY THE PP, PANAJI AND ANR.,	ADV. ARUN DE SA ADV. SHIRODKER PANDURANG SHRIKANTA ADV. SIDHESH SHET	ADV. MAHESH AMONKAR APP FOR RESPONDENTS
6	CRIR/85/2015	MENINO FERNANDES AND ANR., VS STATE, THROUGH POLICE INSPECTOR, COLVA POLICE STATION AND ANR.,	ADV. KETAKI L. PEDNEKAR ADV. PAVITHRAN A.V	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH CRMA/55/2016 IN CRIR/85/2015	REMETINA LUCAS. VS MENINO FERNANDES AND ANR.,	ADV. J. ABREU LOBO ADV. BHARATI KUNKOLIEKAR	ADV. KETAKI L. PEDNEKAR ADV. PAVITHRAN A.V
7	CRIR/86/2015	FAKRUDDIN KANJU. VS THE STATE OF GOA, THROUGH POLICE INSPECTOR, AGACAIM POLICE STATION.	ADV. RYAN DA PIEDADE MENEZES	BHOBE SHAILENDRA GURUDAS-MAH/0000/0000
8	CRIR/8/2016	STATE OF GOA, THR, MARGAO TOWN POLICE STATION. VS VALLERIO GODINHO AND ANR.,	ADV. MAHESH AMONKAR	ADV. ANTHONY JOE D'SILVA FOR R.NO.1 AND 2
9	CRIR/12/2016	ANISH NARENDRA GAONKAR, PRESENTLY IN JUDICIAL CUSTODY, SUB JAIL, SADA, VASCO. VS VISHWAJEET K. RANE AND ANR.,	ADV. SAGAR MALKARNEKAR	
10	CRIR/21/2016	JOAN MASCARENHAS E D'SOUZA. VS THE POLICE INSPECTOR, CID CRIME BRANCH AND 4 ORS.	ADV. KAPIL KERKAR ADV. SONAM PARAB	ADV. BHOBE SHAILENDRA GURUDAS
11	CRIR/24/2016	STATE OF GOA, THR. MARGAO TOWN POLICE STATION, MARGAO. VS MELVIN ROSARIO D'COSTA.	ADV. MAHESH AMONKAR	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT
12	CRIR/26/2016	STATE OF GOA, THR. MARGAO TOWN POLICE STATION, MARGAO. VS HAJI MOHAMAD ALI AND ANR.	ADV. MAHESH AMONKAR	
13	CRIR/31/2016	ANTONETTE FERNANDES. VS AVADHOOT	P. ADV. NILESH MARTINS ADV. SAGAR SARMALKER M.	ADV. AGNETHA CASSANDRA LOBO FOR R.NO.1 ADV. FEMY GOMES FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DESHPANDE, THR. HIS POA RAVINDRA L. PALYEKAR AND ANR.		R.NO.1 ADV. PARAG S RAO FOR R.NO.1 ADV. PRASANNA WADKAR FOR R.NO.1 ADV. NIKHIL PURKE FOR R.NO.1 ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY FOR R.NO.
14	CRIR/33/2016	NITYANANDA NAYAK, PRESENTLY IN COLVALE JAIL, THR. VANITA NAYAK. VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR.	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	ADV. MAHESH AMONKAR
15	CRIR/34/2016	MAHESH VITHAL FADTE. VS THE BAHTAGRAM URBAN CO-OP. CREDIT SOCIETY LTD., REP BY ITS CHAIRMAN SANJAY GAJANAN PARMEKAR.	ADV. ANTHONY JOE D'SILVA	ADV. DEEPAK GAONKAR FOR RESPONDENT ADV. ALISHA FERNANDES FOR RESPONDENT
16	CRIR/36/2016	SHANTARAM LAXMAN PANDJI, PRESENTLY IN VASCO SADA SUB JAIL THR. SADANAND DAMODAR VAINGANKAR. VS STATE, THR. MAPUSA POLICE STATION AND ANR.	ADV. ARJUN F. NAIK ADV. GAURIJ TUKARAM KANULKAR ADV. SNEHA D. SHETYE	ADV. PRAVIN N. FALDESSAI AGA FOR R- NO. 1 AND 2
17	CRIR/37/2016	REMEDIOUS D'SILVA PRESENTLY UNDERGOING SENTENCE AT SUB JAIL VASCO. VS STATE THR. PP AND ANR.	ADV. ARUN DE SA ADV. AGNETHA S. MONIZ ADV. SIDDHESH SHET	ADV. SAGAR GURUDAS DHARGALKAR
18	CRIR/45/2016	TUKARAM PARAB, PRESENTLY IN SUB JAIL SADA VASCO, THR. SHAMBA PARAB., VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,	ADV. RAUNAQ RAO FOR PETITIONER	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
19	CRIR/46/2016	VASUDEV NAIK, THR. GANSHAM NAIK., VS STATE OF GOA THR. VERNA POLICE STATION VERNA AND ANR.,	ADV. GAURISH N. AGNI ADV. EESHAN USAPKAR ADV. SHUBHAM MANERKER ADV. VIBERT NORONHA ADV. ANABEL FERNANDES	ADV. PRAVIN N. FALDESSAI
20	CRIR/51/2016	UDAY GAONKAR, THR. TUKARAM GAONKAR., VS STATE OF GOA, THR. PUBLIC PROSECUTOR.,	ADV. GAURISH N. AGNI ADV. EESHAN USAPKAR ADV. SHUBHAM MANERKER ADV. VIBERT NORONHA ADV. ANABEL FERNANDES	
21	CRIR/54/2016	ROMEO D'COSTA., VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR, PANAJI AND ANR.,	ADV. D' CRUZ NOEL PARRAS ADV. BAPTISTA CYNTHIA @ PARRAS D'CRUZ	
22	CRIR/55/2016	SANKET NAIK., VS THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,	ADV. RYAN DA PIEDADE MENEZES ADV. CATARINA FRANCIS RIBEIRO	
23	CRIR/58/2016	BONNY FERNANDES., VS NITIN SHIRODKAR AND ANR.,	ADV. ALDRIN MONTEIRO ADV. CHANDRAKANT SAWANT ADV. KUTIKA NAIK	ADV. G. NAGVENKER FOR R. NO. 2
24	CRIR/59/2016	VIRENDRA DIVKAR., VS SUNIL THUKRAL AND ANR.,	ADV. JOAQUIM GODINHO ADV. V. GAONKAR ADV. N. FERNANDES	
25	CRIR/61/2016	PANDURANG NARAYAN BHONSLE., VS THE BICHOLIM URBAN CO-OP. BANK LTD., THR. ITS ASST. SR. OFFICER TUSHAR P. PANANDIKAR AND ANR.,	ADV. MENEZES MYRON D'SOUZA ADV. CHARLTON MENEZES DSOUZA	ADV. HANUMANT D. NAIK FOR RESPONDENT 1 ADV. CARVALHO CANNIGIA ALLAN FOR RESP. 1 ADV. KIRAN MORE FOR RESP. 1 ADV. SAYELI G BANDODKAR FOR RESPONDENT 1
26	CRIR/2/2017	CAITANO D'SOUZA.,	ADV. PAVITHRAN A.V	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS STATE, THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,	ADV. SANMAN R. KENY ADV. DESAI POOJA SHIRISH	
	WITH CRIR/3/2017	XAVIER D'SOUZA VS STATE THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. SANMAN R. KENY	
	WITH CRIR/4/2017	PAULO D'SOUZA., VS STATE THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. SANMAN R. KENY	
	WITH CRIR/5/2017	GIRISH DABHOLKAR., VS STATE THR. POLICE INSPECTOR, OLD GOA POLICE STATION AND ANR.,	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. SANMAN R. KENY	
27	CRIR/8/2017	CORNELIO FERNANDES, PRESENTLY LODGED IN JUDICIAL CUSTODY, THR. MERLIN FERNANDES., VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR.,	ADV. VIBHAV RAJIV AMONKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
28	CRIR/9/2017	SANJAY VITHU BARDE., VS RAJAN SAVIO PURKHE AND ANR.,	ADV. TALEIGAONKAR ADV. SAGAR KALANGUTKAR	ADV. V. SHIRODKAR FOR R.NO.1 ADV. M. DESSAI FOR R.NO.1 ADV. Y.KANKONKAR FOR R.NO.1 ADV. M. FONDEKAR FOR R.NO.1
29	CRIR/13/2017	NAZEER AHMAD, PRESENTLY LODGED AT MODERN CENTRAL JAIL, COLVALE, THR. BABU BAGEWADI., VS STATE, REP. THR. THE PUBLIC PROSECUTOR.,	ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. MAHESH AMONKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
30	CRIR/15/2017	RAMA DHARMU PAGI., VS CHETAN SUBHASH FALDESSAI.,	ADV. DHARMANAND R VERNEKAR ADV. PUSHPINDER KAUR ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. ANKITA KAMAT	ADV. GAURISH N. AGNI FOR RESPONDENT ADV. EESHAN USAPKAR FOR RESPONDENT
31	CRIR/18/2017	RAJASHREE SAWANT, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE., VS STATE, THR. POLICE INSPECTOR, MAPUSA POLICE STATION, MAPUSA AND ANR.,	ADV. PAVITHRAN A.V. U/LAS	ADV. MAHESH AMONKAR FOR R.NO.1
32	CRIR/20/2017	ABDUL AZIZ SHAIK @ MUNNA, VS STATE THR. MAINA-CURTORIM POLICE STATION.,	ADV. ANOOP ATCHUT GAOKER	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
33	CRIR/22/2017	RAJENDRA N. BILLIYE. VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR	ADV. GAURISH N. AGNI ADV. VIBER NORONHA ADV. ANABEL FERNANDES ADV. EESHAN USAPKAR	
34	CRIR/36/2017	JOSE DIAS., VS STATE, THR. OFFICER-IN-CHARGE.,	ADV. CLIFF FERNANDES ADV. MICHAEL FERNANDES ADV. ALBERTO X. RODRIGUES ADV. SATISH PARULEKAR	
35	CRIR/45/2017	PRASAD U. PARAB., VS THE PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS G.M., BABAJI SURYA PAL AND ANR.,	ADV. ROHAN PANDURANG DESAI	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. TAPASYA ANANT VERNEKAR FOR R.NO.1 ADV. RAVIRAJ R. CHODANKAR FOR R.NO.1
36	CRIR/46/2017	STATE, THR. MARGAO POLICE STATION, MARGAO., VS CLIFFORD COLACO.,	ADV. S. R. RIVANKAR	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
37	CRIR/48/2017	ULHAS Y. PAWAR., VS THE PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS G.M., BABAJI SURYA PAL AND ANR.,	ADV. ROHAN PANDURANG DESAI ADV. SANTOSH NAIK	ADV. RAVIRAJ R. CHODANKAR FOR R.NO.1 ADV. G. NAGVENKER FOR R. NO. 2 ADV. TAPASYA ANANT VERNEKAR FOR R.NO.1
38	CRIR/49/2017	SACHIN JAGANATH PATKAR., VS THE PIRNA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., THR. ITS G.M., BABAJI SURYA PAL AND ANR.,	ADV. ROHAN PANDURANG DESAI ADV. SANTOSH NAIK	ADV. RAVIRAJ R. CHODANKAR FOR R.NO.1 ADV. TAPASYA ANANT VERNEKAR FOR R.NO.1
39	CRIR/61/2017	TULSHIDAS PARAB, THR. HIS FRIEND, TRUPTI PARAB., VS STATE, THE. OFFICER INCHARGE OF PERNEM POLICE STATION AND ANR.,	ADV. PRASHEEN LOTLIKAR	
40	CRIR/12/2018	PANKAJAKSHAN NAIR., VS GOLDEN HERITAGE PVT. LTD., REP., BY ITS MANAGER, KUNTAL PATTANAYAK AND ANR.,	ADV. MEHANDI ANAY NAIK DESAI ADV. VASUDEV A. SHIRODKAR (ADDL.) THE APPLICANT	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. KAPIL D. KERKAR FOR R.NO.1
41	CRIR/26/2018	MENINO D'SOUZA, PRESENTLY LODGED AT CENTRAL JAIL COLVALE., VS GORETY FERNANDES AND ANR.,	ADV. PAVITHRAN A.V U/LAS	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2
42	CRIR/28/2018	SUSHMA C. HEDE AND ANR., VS POLICE INSPECTOR, PONDA POLICE STATION, PONDA AND 2 ORS.,	ADV. ARUN DE SA ADV. SIDHESH SHET	ADV. NIGEL DA COSTA FRIAS FOR R. NO. 3 ADV. SAGAR GURUDAS DHARGALKAR FOR R. NO. 2 BAVINA KUKALEKAR ADV. NAGVEKAR PRATIKSHA RAMKRISHNA FOR R. NO.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				3 SAGAR GURUDAS DHARGALKAR
43	CRIR/34/2018	PETER SAVIO D'SOUZA, THR. WIFE, ABBY ANGEL GOMES., VS THE STATE OF GOA, THR. POLICE INSPECTOR, PANJIM POLICE STATION, PANJIM.,	ADV. SARDESSAI BALKRISHNA PRAKASH ADV. DHOND AMBIKA ANIL	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1
44	CRIR/38/2018	ASHISH JAIN., VS SHAIK MUSHTAK ALI AND ANR.,	ADV. ASHWIN D. BHOBE	ADV. SARDESSAI BALKRISHNA PRAKASH FOR R.NO.1 ADV. AMBIKA A. DHOND FOR R.NO.1 ADV. V.P. SARDESSAI FOR R.NO.1 ADV. SONALI M. GHADI FOR R.NO.1
45	CRIR/42/2018	SURESH PHADTE, PRESENTLY LODGED AT CENTRAL JAIL, COLVALE., VS STATE OF GOA, THR. OFFICER INCHARGE/POLICE INSPECTOR, PONDA POLICE STATION, PONDA AND ANR.,	ADV. A. V. PAVITHRAN, U/LAS	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2
46	CRIR/45/2018	GANESH HODAVDEKAR, PRESENTLY AT CENTRAL JAIL, COLVALE, THR. DEVIDAS DHAWASKAR., VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,	ADV. YADNYESH KOTKAR ADV. KAMLAKANT POULEKAR	
47	CRIR/47/2018	SATISH R. MARDOLKAR., VS MANCIO J. MONTEIRO AND ANR.,	ADV. KRISHNA M. N. DESSAI ADV. SHAILESH REDKAR	ADV. ALDRIN MONTEIRO FOR R.NO.1 ADV. DIPEKA GHATWAL FOR R.NO.1
48	CRIR/53/2018	KANTA MASSO GAONKAR., VS STATE OF GOA, THR. POLICE INSPECTOR,	ADV. ABHIJEET KAMAT ADV. PREETAM TALAULIKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AGACCAIM POLICE STATION, AGACCAIM.,		
49	CRIR/56/2018	VASUDEV R. MAHALE, THR. HERAMB VASUDEV MAHALE., VS BICHOLIM, URBAN CO-OP. BANK LTD., REP. BY ITS BRANCH MANAGER, CARLOS Y. A. FIGUEIREDO AND ANR.,	ADV. YADNYESH KOTKAR ADV. KAMLAKANT POULEKAR	ADV. S. CHOPDEKAR FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.1
50	CRIR/62/2018	SHANTI PRIOLKAR. VS CLIMA COLACO AND ANR.,	ADV. ARJUN F. NAIK ADV. KAVITA A. NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO.1
51	CRIR/15/2019	ANIL MADHUSUDAN SAWANT., VS THE BICHOLIM URBAN COOPERATIVE BANK LTD. AND ANR.,	ADV. GAUTAMI KAMAT	ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1
52	CRIR/22/2019	AMIT MADAN NAIK., VS LAXMAN ARJUN SAWANT.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. JATIN RAMAIYA FOR RESPONDENT
53	CRIR/24/2019	CENTRAL BUREAU OF INVESTIGATION ANTI - CORRUPTION BRANCH., VS PRAKASH SHANKAR VELIP AND 13 ORS.,	ADV. ASHA A. DESAI	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.4 AND 5 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.10 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 & 10 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.9
54	CRIR/31/2019	MOHAMMAD RAFIC SAIKALGAR, PRES. LODGED AT COLVALE CENTRAL JAIL, THR. TAUFEEK MOHAMMAD SAIKALGAR., VS ALTAF MUKTAR PIRJADE AND ANR.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY ADV. FERNANDES ANNELISE	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
55	CRIR/36/2019	SUCHITA GURAV., VS STATE, THR. P.P.,	ADV. ARUN DE SA ADV. FRANCO COBURN FREDDIE JOSEPH ADV. SARDESAI SAHIL SAMIR ADV. ZAIN VELJEE ADV. SIDHESH SHET ADV. AGNETHA S. MONIZ	
56	CRIR/41/2019	DHIRAJ NAIK, PRESENTLY LODGED IN CENTRAL JAIL COLVALE, THR. PUNDALIK NAIK., VS RAKSHA GAONKAR AND ANR.,	ADV. YADNYESH KOTKAR ADV. RONIT NAIK ADV. MARIA CAROLINE COLLASSO	ADV. G. NAGVENKER FOR R.NO.2 ADV. SUDESH NAIK FOR R.NO.1 ADV. RISHIKESH GAWTHANKAR FOR R.NO.1
57	CRIR/46/2019	SHAIKH KARIM FARYAZ., VS VILAS RANGANATH NAIK AND ANR.,	ADV. ARUN DE SA ADV. FRANCO COBURN FREDDIE JOSEPH ADV. SARDESAI SAHIL SAMIR ADV. ZAIN VELJEE ADV. SIDHESH SHET ADV. AGNETHA S. MONIZ	
	WITH CRMA/298/2019 IN CRIR/46/2019	SHAIKH KARIM FARYAZ., VS VILAS RANGANATH NAIK AND ANR.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR	
58	CRIR/48/2019	SUSHANT VITHAL KHANDEPARKAR., VS V. P. K. URBAN CO-OP. SOCIETY LTD., REP. BY ITS LEGAL OFFICER, RATNA AMONKAR AND ANR.,	ADV. ROHAN PANDURANG DESAI ADV. SIDDESH NANODKAR	ADV. SUREL D. TILVE FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.1
59	CRIR/5/2020	RAJESH VILAS PAWAR., VS SAI AUTO SPARES, THR. IS PROP., LILAWATI JOSHI AND ANR.,	ADV. ARJUN F. NAIK ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	ADV. SEEJA K.S. FOR R.NO.1 ADV. G. NAGVENKER FOR R. NO. 2
60	CRIR/15/2020	DEEPAK SHIVANAND ANVEKAR., VS ISABELA COUTINHO E. FERNANDES @ BELA FERNANDES.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT. ADV. RADHA NAIK ADV. VISHAL K. NAIK FOR RESPONDENT ADV. DIPTI BAKRE

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. IVAN SANTIMANO FOR RESPONDENT
61	CRIR/1/2022	SOCCORINA FERNANDES VS KRANTI GUDINHO AND ANR	PREMA MATKAR U/LAS PREMA MATKAR	ADV. JAMES LOPES RONAK NAIK SHREYA M KASKAR SWIZEL MILAGRES FERNANDES GAURI PRABHAKAR SINAI BORKAR
62	CRIR/2/2022	SOCCORINA FERNADNES VS KRANTI GUDINHO AND ANR	PREMA MATKAR U/LAS PREMA MATKAR	ADV. MAHESH AMONKAR FOR R. NO. 2
63	CRIR/11/2022	INACIO FERNANDES VS STATE MARGAO TOWN P.S. THR. P.P.	ADV. SHIRIN V. NAIK GOVEKAR AVADHUT KRISHNANATH SHRUTI JOSHI SHALAKA SHELKE SHRUSHTI S. NAIK	
64	CRIR/17/2022	SUBHASH MANDREKAR, PRESENTLY LODGED IN JUDICIAL CUSTODY VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR	ADV. VIBHAV RAJIV AMONKAR	ADV. PRAVIN N. FALDESSAI
65	CRIR/18/2022	KUNAL PALYEKAR, PRESENTLY IN JUDICIAL CUSTODY VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND 2 ORS	ADV. VIBHAV RAJIV AMONKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
	WITH CRMA/658/2021 (Filing No) IN CRIR/18/2022	KUNAL PALYEKAR, PRESENTLY IN JUDICIAL CUSTODY VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR	
	WITH CRIR/9/2021	SITARAM GAONKAR, PRE. IN JUDICIAL CUSTODY AT COLVALE JAIL, REP. THR. RAMCHANDRA DABHOLKAR AND ANR	ADV. RYAN DA PIEDADE MENEZES	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS THE STATE OF GOA, THR. POLICE INSPECTOR, MAPUSA POLICE STATION GOA.		
	WITH CRIR/19/2022	RUPESH GOVEKAR, PRESENTLY LODGED IN JUDICIAL CUSTODY VS STATE OF GOA, THR. THE PUBLIC PROSECTOR AND 2 ORS.,	ADV. VIBHAV RAJIV AMONKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
66	CRIR/21/2022	SANTOSH MARATHE VS STATE OF GOA THR. THE PUBLIC PROSECUTOR	ADV. AMAY ARJUN PHADTE NIRAJ PANDIT ATHNAIN NAIK ABHIJIT PRAMOD GOSAVI	

Assistant Registrar
High Court of Bombay at Goa,
Porvorim - Goa

Causelist generated on 31-05-2023 11:20:17